

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Nomination of Principal District and Sessions Judges/ Unit Heads of the State of Telangana to participate in the two day Workshop on 'Judicial Administration and Court Management' scheduled on 04.01.2025 and 05.01.2025 at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

**REF:** Letter Roc.No.587/2024/TSJA - Sec-bad, Dated:16.12.2024 of the Director(FAC), Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO.5066/2024-B.SPL., DATED:23.12.2024**

**The High Court is pleased to pass the following order:**

All the Principal District and Sessions Judges/ Unit Heads of the State of Telangana are hereby nominated to participate in the two day Workshop on 'Judicial Administration and Court Management' scheduled on 04.01.2025 (Saturday) and 05.01.2025 (Sunday) at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to report at the Judicial Academy on 04.01.2025 by 09:00 a.m.

The concerned Principal District & Sessions Judges / Unit Heads in the state are directed to make necessary in-charge arrangements in view of said nominations for participating in the Workshop and intimate the same to the High Court for information.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said workshop at Telangana State Judicial Academy, Secunderabad.
  2. The nominated officers are entitled only for actual journey time.

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
  4. The Chief Judge, City Civil Court, Hyderabad.
  5. The Metropolitan Sessions Judge, Hyderabad.
  6. The Chief Judge, City Small Causes Court, Hyderabad.
  7. The Principal Special Judge for trial of CBI Cases, Hyderabad.
  8. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERES:**

1) Adilabad	2) Mancherial	3) Nirmal
4) Kumuram Bheem - Asifabad	5) Karimnagar	6) Jagtial
7) Rajanna Sircilla	8) Peddapalli	9) Khammam
10) Badradri Kothagudem	11) Mahabubnagar	12) Jogulamba Gadwal
13) Wanaparthi	14) Narayanpet	15) Nagarkurnool
16) Sangareddy	17) Medak	18) Siddipet
19) Nalgonda	20) Suryapet	21) Yadadri Bhongir
22) Nizamabad	23) Kamareddy	24) Rangareddy
25) Medchal-Malkajgiri	26) Vikarabad	27) Hanumakonda
28) Warangal	29) Jangaon	30) Mahabubabad
31) Mulugu	32) Jayashankar Bhupalapally	
  9. The Pay and Accounts Officer, Hyderabad.
  10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
  11. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
  12. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the State of Telangana at Hyderabad.
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